

District Court, Visakhapatnam,
Date: 19.12.2020

NOTIFICATION

PR NO: 340-A/2020

Dt: 19.12.2020

Applications are invited from the **eligible candidates** for appointment to the **one post of Stenographer (on contract basis)** in the Court of Special Magistrate, Narsipatnam, (to be Established under the scheme of the 13th Finance Commission), on a consolidated monthly remuneration of Rs.22,460/- only Vide G.O.Ms.No.12 Finance (HR.I-Plg. & Policy) Dept., Dt.28.01.2019.

Note:

1. **Candidate must be a Graduate from any recognized University and must have passed A.P.Govt.Technical examination in English Typewriting by Higher grade and must have passed A.P.Govt. Technical examination in English shorthand by higher grade or equivalent examination. If candidates who have passed the examination by higher grade are not available, those who have passed the examination by the lower grade may be considered. Must have knowledge or qualification in computer operation.**
2. A person of unsound mind or is deaf or mute or blind or suffering from leprosy or any other contagious deceases is not eligible for appointment to the post of Stenographer (on contract basis).
3. Preference will be given to the local candidates i.e., persons living in Visakhapatnam District. If there are no suitable persons in the District, the appointing authority *may take candidates from the other districts also*.
4. Persons selected, has to produce a physical fitness certificate.
5. On appointment, the appointees shall enter into an agreement with the District Judge initially for a period of one year subject to renewal for a further period from time to time at the discretion of the Hon'ble High Court/District Judge.
6. Self Addressed postal cover with acknowledgement, duly affixing requisite postal stamps.

The applications of the eligible candidates along with the true copies of the required certificates should reach this office on or before - -2020 by **5.00 pm.**

**DISTRICT JUDGE,
VISAKHAPATNAM.**

To

1. All the District & Sessions Judges in the State of A.P., with a request to cause this notification affixed on their respective Notice Boards.
2. All the Judicial Officers in the District, with a request to cause this notification affixed on their respective Notice Boards.

Copy to:

Notice Board, District Court, Visakhapatnam

Dicno- 5263
19/12/2020